## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/62/2017

NAME OF THE PETITIONER(S) : ABRAHAM REJI & 1

NAME OF THE RESPONDENT(S)

: MEENACHIL HOTELS & RESORTS

**PVT.LTD.&14OTHS** 

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

M. MADHURAM

REPRESENTATION BY WHOM PET ITIONER

MASTURDAM.M

ASCOCIATE - PETITIONER

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## ORDER

Counsel for Petitioner present. No representation on behalf of the Respondent. Counsel for the Petitioner submitted that the parties are exploring the possibilities of settlement and prayed for time. At request, time is enlarged. Put up on 16.01.2018 at 10.30 A.M.

-sel-

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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